

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

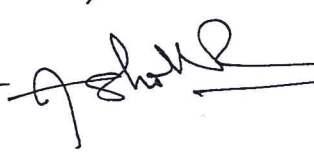
(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/192/2016  
NAME OF THE PETITIONER(S) : S.Devaraj & Another  
NAME OF THE RESPONDENT(S) : Seventh Vision India Pvt Ltd & 14 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	A.m. Ilango	Representing Counsel For Petitioner	2
2.	R. VIDHYASHANKAR R. ASHOKUMAR	Counsel for R 1-3, 7-10, 12-15	

**ORDER**

Proxy representing the counsel for petitioner present. Counsel for R1 to R3, R7 to R10, R12 to R15 present. Time extended at request of both counsel for hearing submissions in regard to the outcome of the settlement talks. Put up on 13.11.2017 at 10.30 A.M.

-sd-  
**K Anantha Padmanabha Swamy**  
Member (Judicial)

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